

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 702 OF 2024**

IN THE MATTER OF:

Baljinder SinghPETITIONER
VERSUS
State of Punjab & Ors. RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 10.02.2025)

Baljinder Singh PETITIONER
VERSUS

- 1. State of Punjab**
Through Chief Secretary
Civil Secretariat, Sector-1, Chandigarh-160001
Email: cs@punjab.gov.in / secy.te@punjab.gov.in(RESPONDENT NO 1)
- 2. Principal Chief Conservator of Forests (HoFF)**
Government of Punjab
Forest Complex, Sector 68, SAS Nagar. Mohali, Punjab
Email : pccfcomplex@gmail.com(RESPONDENT NO 2)
- 3. Divisional Forest Officer, Ludhiana**
H-J-693, New Professor Colony, Ludhiana, Punjab 141012
Email: peefhoffpunjab@gmail.com/forestbranch702@gmail.com (RESPONDENT NO 3)
- 4. District Magistrate, Ludhiana**
Deputy Commissioner Office, Ludhiana– 141001
Email : dc.ldg@punjab.gov.in(RESPONDENT NO 4)
- 5. Punjab Pollution Control Board**
Through Member Secretary,
Head Office, Vatavaran Bhawan, Punjab Pollution Control Board,
Nabha Road, Patiala
Email : msppcb@gmail.com(RESPONDENT NO 5)